

>Title: Need to ensure that residuary amount of MPs Local Area Funds is spent by sitting MPs. *m01 SHRI KHARABELA SWAIN (BALASORE):

M.Ps of the 11th Lok Sabha were granted rupees one crore to be spent in their constituencies. Most of them have not yet spent those amount as per the rule. It now seems that most of the amount have remained unspent by now. In some cases also the previous M.Ps in connivance with the district administration are trying to spend the residuary amount now by putting a back date on the sanctioned proposal and thus trying to ingratiate their followers. Since the new Lok Sabha has been constituted, the present members of Lok Sabha have got every right to decide as to the manner in which the residuary amount should be spent. The M.Ps fund is being sanctioned not to any individual but to the member of the Lok Sabha, as the peoples representative. Hence, necessary arrangements should be made for the proper institution of the residuary amount.